

Token Number 2707
WP(S)

SJ

CFS
PETITION Rs 500
Affidavit Rs 20
Vakalatnama Rs 30

CVT CLR

1. Statement regarding vouching for others may be added in the affidavit by the way of supplementary affidavit.
2. Typed copy of page number 70 to 73 may be given.
3. fresh or typed copy of page number 56, 87, 95 to 97, 99 may be given.
4. Name of the Hon'ble Judge may be written as per Annexure 9 in para-21 and synopsis.
5. Irrespective of statement in subpara-8 and index Ann-3 appears only to be extract portion of the document, it may be verified.
6. subject written on index page may be specified.

sameer
16.6.2020